

SLP(C)No. 11004 OF 2001

ITEM No.204

Court No. 2

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11004/2001

(From the judgement and order dated 21/03/2001 in FAO 123/01
of The HIGH COURT OF DELHI AT N. DELHI)

SUSHIL KUMAR BAGGA

Petitioner (s)

VERSUS

CHANDER KANTA SHARMA & ANR.

Respondent (s)

(With prayer for interim relief & Office Report)
(For Final Disposal)

Date : 26/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s) Mr. Manu Kant,Adv. for
Mrs.Amita Gupta,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

In view of the letter circulated, the matter is
adjourned for one week.

.SP1

(Neelam Kawatra)
Court Master

(S. Krishnan)
Court Master